

plantations, in consultation with and keeping in mind the need of local communities, are advised so that the communities may have easy access to a rich mix of minor and major forest produce.

#### Construction of a sports stadium at Hyderabad

1264. SHRI S. PALAKONDRAYUDU: Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal pending with Government for sanction of Defence Ministry land to construct sports stadium at Hyderabad in Andhra Pradesh;

(b) if so, the details of the proposal and the probable date by which a decision will be taken; and

(c) if an early decision is not likely to be taken, the reasons for the delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) to (c). An area measuring 18.04 acres of Defence land was leased out by the Cantonment Board, Secunderabad, to the Andhra Pradesh Sports Council (APSC) with effect from 25-7-1972 for a period of 30 years on payment of annual rent of Rs. 500/-. Later it was noticed that the APSC was under unauthorised occupation of additional 5.932 acres making a total of 23.972 acres. In 1981 the Government of Andhra Pradesh sponsored the case of grant of lease to the Hyderabad Cricket Association for construction of a cricket stadium. It was decided in March 1983 in consultation with the State Government and the APSC to lease out the land measuring 23.972 acres to the Hyderabad Cricket Association (HCA) and the APSC as under :—

(a) Hyderabad Cricket Association (HCA)	... 19.40 acres
(b) APSC	... 4.572 ,,

Subsequently, representations were received in the Ministry from the Andhra

Pradesh Football Association as also from the Andhra Pradesh Athletic Association, suggesting that the construction of a cricket stadium on a major portion of the land would be detrimental to the overall interest of sports in the State. In the light of these representations, the views of the State Government and the AP Sports Council on the proposed construction of the Cricket Stadium were sought on 31-5-1985. In the meantime, construction work on the cricket stadium was stopped.

The Chief Minister of Andhra Pradesh wrote in August 1985 that if a major portion of the land is given away to the Hyderabad Cricket Association, the balance of land that would be available for sports activities would be totally inadequate. He stated that the AP Sports Council would construct the Cricket Stadium as also provide facilities for others like football, hockey etc. He, therefore, requested that lease of the land in question viz. 23.972 acres, should be in favour of the APSC.

Since 19.40 acres of land was given to the Hyderabad Cricket Association with the concurrence of the State Government and the Andhra Pradesh Sports Council and the lease by the Hyderabad Cricket Association has been executed, it is for the State Government to resolve the dispute by making suitable adjustments between the two Sports bodies.

#### Enquiry against corrupt officers in 1986

1265. SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) the total number of Gazetted Officers of the Union Government all over the country against whom enquiries were launched on charges of corruption during the year 1986;

(b) number of cases in which the investigations have been completed and cases registered in the courts; and

(c) number of cases in which punishments have been awarded to the officers found guilty ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) to (c). Information for 1986 (1.1.86 to 30.9.86) is as follows :—

- (i) Number of Gazetted officers involved in cases launched by CBI = 729.
- (ii) Number of cases sent up for trial on completion of investigation = 394.
- (iii) Number of cases in which punishments awarded by courts to those found guilty = 147.

#### Annual Plan for 1986-87

1266. PROF. MADHU DANDAVATE: Will the Minister of PLANNING be pleased to state :

- (a) whether the Annual Plan for 1986-87 has been published;
- (b) if not, when it is likely to be published; and
- (c) the steps taken to publish the Annual Plan for 1987-88 by 31 March, 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) Yes, Sir. This was laid on the Table of the House on 7-11-1986.

(b) Does not arise.

(c) The Planning Commission is currently engaged in Annual Plan 1987-88 discussions with the States and Union Ministries and the Plan outlays so finalised will be published in the Union Budget for 1987-88.

The work relating to the preparation of Annual Plan 1987-88 document can commence only after the approval of detailed demands for grants by the Parliament and State legislatures.

#### Joint Programme on Space, Science and Technology

1267. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether any accord has been signed between India and Sweden to launch any joint programme on Space, Science and Technology; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) and (b). A Memorandum of Understanding (MOU) on Cooperation in the field of Space Activities between the Indian Space Research Organisation (ISRO) and the Swedish Board for Space Activities (SBSA) has been signed recently covering the following areas :

- (a) mutual utilisation of range, data reception and telemetry, tracking and Command (TTC) facilities;
- (b) remote sensing, including inter-alia
  - (i) studies of the use of satellites for global peace keeping/monitoring
  - (ii) microwave remote sensing
  - (iii) applications of remote sensing in the fields of forestry, agriculture and the monitoring of the environment; and
- (c) other selected technology/science elements, which may be decided upon from time to time by ISRO and SBSA.

#### Speedy completion of pending projects

1268. PROF. NARAIN CHAND PARASHAR :  
SHRI BHATTAM SRI RAMA  
MURTY :

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :